

In the Central Administrative Tribunal
Calcutta Bench

OA No.1025 of 1997

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

Sankar Saraswati & Anr.

Vs.

Eastern Railway

For the Applicant : Mr. N.K. Roy, Ld. Advocate

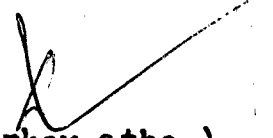
For the Respondents: Mr. C. Samadhar, Ld. Advocate

Heard on : 13.7.98

Date of Judgement : 13.7.98

ORDER

Ld. Advocate Mr. Roy, appearing on behalf of the applicant, submits that the applicant does not want to proceed with the case. So, the case is disposed of on withdrawal.


(D. Purkayastha)
Member (J)